

GOVERNMENT OF INDIA
MINISTRY OF PLANNING

RAJYA SABHA
UNSTARRED QUESTION NO. 2231
TO BE ANSWERED ON 20.03.2023

SPECIAL FINANCIAL PACKAGE FOR DEVELOPMENT IN MAHARASHTRA

2231 DR. ANIL SUKHDEORAO BONDE:

Will the Minister of PLANNING be pleased to state:

- (a) whether it is fact that Government is planning to take any steps to announce any special financial package for the development of rail network, irrigation, textile and mining works in the tribal and forest dominated districts of Maharashtra;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) to (c) Government of India provides financial assistance to State Governments by way of tax devolution, Finance Commission Grants as well as through Centrally Sponsored Schemes and Central Sector Schemes across a range of sectors. Under the Scheme for Special Assistance to States for Capital Investment for 2023-24, an amount of Rs. 6,317 crore under Part-I of the Scheme is allocated to the State of Maharashtra in the form of 50-years' interest free loan. Further, States including the State of Maharashtra may also use not more than 20 percent of the funds allocated under Part-I of the Scheme for contributing State's share for Jal Jeevan Mission (JJM), Pradhan Mantri Gram Sadak Yojana and Railways projects for 2023-24. Government of India also reserves the right to prioritize such projects for up to 20 percent of the funds in Part-I.
